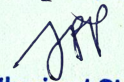


Annexure-5														
Name of the Corporate Debtor: Grey's Exim Private Limited; Date of Commencement of Liquidation: 01-04-2026; List of Creditors as on: 22-08-2026														
List of Operational Creditors (Government Dues)										(Amount in ₹)				
Sl No	Details of Claimant		Details of Claims received		Details of claims admitted					Amount of contingen t claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verificatio n	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/ attachment removed? (Yes/ No)	% share in total amount of claims admitted					
1	EPFO Bangalore	State Government	30-04-2026	1,52,45,555	1,52,45,555	Unsecured	NO	NA	0.00%	NIL	NIL	NIL	NIL	Amount admitted in accordance with Regulation 12(2)(a) of IBBI (Liquidation Regulations), 2016.
2	Income Tax Officer (TDS)-1 (2) (3), Mumbai	State Government	01-08-2023	23,40,950	23,40,950	Unsecured	NO	NA	0.00%	NIL	NIL	NIL	NIL	Amount admitted in accordance with Regulation 12(2)(c) of IBBI (Liquidation Regulations), 2016.
3	Commissioner of Income Tax Circle - 7(1)(I	State Government	15-10-2023	6,35,86,053	6,35,86,053	Unsecured	NO	NA	0.00%	NIL	NIL	NIL	NIL	Amount admitted in accordance with Regulation 12(2)(c) of IBBI (Liquidation Regulations), 2016.
4	ESIC (Banglore_)	State Government	05-10-2023	63,09,234	15,76,422	Unsecured	NO	NA	0.00%	NIL	NIL	47,32,812.00	NIL	Amount admitted in accordance with Regulation 12(2)(c) of IBBI (Liquidation Regulations), 2016.
5	ESIC (Mumbai)	State Government	27-04-2026	1,15,416	1,15,416	Unsecured	NO	NA	0.00%	NIL	NIL	NIL	NIL	Amount admitted in accordance with Regulation 12(2)(a) of IBBI (Liquidation Regulations), 2016.
6	MVAT	State Government	12-01-2024	18,29,970	-	Unsecured	NO	NA	0.00%	NIL	NIL	18,29,970.00	NIL	
7	The Deputy Commissioner of CGST & Central Excise, Division III,Mumbai Central Commissionerate under Ministry of Finance, Department of Revenue	State Government	17-08-2026 (delay in submission of the claim was condoned by the Hon'ble NCLT, Mumbai Bench vide order dated 04-08-2026)	6,77,79,772	6,77,79,772	Unsecured	NO	NA	0.00%	NIL	NIL	NIL	NIL	Amount admitted in accordance with Regulation 12(2)(a) of IBBI (Liquidation Regulations), 2016.
		Total		15,72,06,950	15,06,44,168				0.00%			65,62,782	0	
## Note - COC has been constituted in terms of amendment in the Liquidation Regulations vide Notification dated 26th May, 2026.														

For, Grey's Exim Private Limited
(Under Liquidation)

Authorised Signatory
Liquidator